

LIST OF LAW OFFICERS (i.e. AGI, SGI & Addl. SGIs)

SI. No.	Designation	Name/(S/Shri)	Contact Details	Date of Notification/ Appointment	Date of Expiry of Term
1.	Attorney General for India (Supreme Court of India)	R. VENKATARAMANI	Residence & Office: 10, Motilal Nehru Marg, New Delhi-110001 Tel: 011-23383254, 011-20818150 Fax- 011-23782101 (0) Email- attorney-general@gov.in	01.10.2022. (Reappointed w.e.f. 01.10.2025)	For a period of two years i.e. till 30.09.2027
2.	Solicitor General of India (Supreme Court of India)	TUSHAR MEHTA	Res:10, Akbar Road, New Delhi-110001. Chamber No. 25A, 2 nd Floor, Supreme Court, New Delhi Ph. 011-21411446 Mob: 09824009478 Email: tusharmehta.sg@gmail.com	10.10.2018 (Reappointed w.e.f. 01.07.2023)	For a period of three years i.e. till 30.06.2026 or until further orders whichever is earlier
3.	Additional Solicitor General for India (Supreme Court of India)	VIKRAMJIT BANERJEE	Chamber/residence: C-67, 2 nd floor, Nizamuddin East, New Delhi-110013 Mob: 9910087714 Tel. 011-24354746 Email: vikramjit.b@gmail.com , officeofvikramjitbanerjee@gmail.com	05.03.2018 (Reappointed w.e.f. 01.07.2023)	For a period of three years i.e. till 30.06.2026 or until further orders, whichever is earlier

4.	Additional Solicitor General for India (Supreme Court of India)	K. M. NATARAJ	Law officer's chambers, Supreme Court, tilak road, New Delhi-110001, Tel: 011-23384630 Res. Bungalow No. 28, Canning Lane, New Delhi- 110001 Mob-09845000171 Email: kmnasgsc@gmail.com	14.01.2019 (Reappointed w.e.f. 01.07.2023)	For a period of three years i.e. till 30.06.2026 or until further orders, whichever is earlier
5.	Additional Solicitor General for India (Supreme Court of India)	SURYAPRAKSSH V. RAJU	Office: SE-124, Supreme court Of India, Bhagwandas Road, New Delhi. Res: 12a, Lodhi Estate, New Delhi- 110001 Mob:7926853003,7926853005 Email: svrajusenioradvocate@gmail.com	30.06.2020 (Reappointed w.e.f. 30.06.2023)	For a period of three years i.e. till 29.06.2026 or until further orders, whichever is earlier
6.	Additional Solicitor General for India (Supreme Court of India)	N. VENKATARAMAN	Office: SE-121, 2nd Floor, Pandara road, New Delhi- 110003 Res: AB-2, PANDARA ROAD, New Delhi- 110003. Mob- 9841019709 Email: nv@nvenkat.com	30.06.2020 (Reappointed w.e.f. 30.06.2023)	For a period of three years i.e. till 29.06.2026 or until further orders, whichever is earlier.
7.	Additional Solicitor General for India (Supreme Court of India)	MS. AISHWARYA BHATI	Office: 57, Lodi estate, New Delhi- 110003. Mob: 9350852003 Tel: 011-201818152 Email: aishwaryabhati@gmail.com	30.06.2020 (Reappointed w.e.f. 30.06.2023)	For a period of three years i.e. till 29.06.2026 or until further orders, whichever is earlier

8.	Additional Solicitor General for India (Supreme Court of India)	S. DWARAKANATH	Chamber No.06, ILI building, Bhagwan Das Road, New Delhi - 110001. Mob: 9849553375 Tel: 040-23356130 Email: asgdwarak@gmail.com	10.09.2024	For a period of three years i.e. till 09.09.2027 or until further orders, whichever is earlier
9.	Additional Solicitor General for India (Supreme Court of India)	MS. ARCHANA PATHAK DAVE	Office: 530, Pocket E, Mayur Vihar Phase 2, New Delhi-110091 Mob: 9971222581 Email: archana.p.dave@gmail.com	10.09.2024	For a period of three years i.e. till 09.09.2027 or until further orders, whichever is earlier
10.	Additional Solicitor General for India (Supreme Court of India)	S. D. SANJAY	C-41, Jangpura Extension, New Delhi K-10, Jangpura Extension, New Delhi Mob: 9835024488, 9334129925 Email: sdsanjayasg@gmail.com sdsanjayasgsc@gmail.com	10.09.2024	For a period of three Years i.e. till 09.09.2027 or until further orders, whichever is earlier
11.	Additional Solicitor General for India (Supreme Court of India)	BRIJENDER CHAHAR	Office:C-253, First floor, Defence colony, New Delhi-110024 Mob: 9811006761 Tel: 011-24336761, 23070930, 2275P9122 Email: chaharbs@hotmail.com	10.09.2024	For a period of three years i.e. till 09.09.2027 or until further orders, whichever is earlier
12.	Additional Solicitor General for India (Supreme Court of India)	RAJ KUMAR BHASKARTHAKARE (Raja Thakare)	301, Maruti mansion, 17 Raghunath Dadaji Street, fort, Mumbai-400001 Mob: 9821110714 Email: raja.thakare@gmail.com	10.09.2024	For a period of three years i.e. till 09.09.2027 or until further orders, whichever is earlier

13.	Additional Solicitor General for India (Supreme Court of India)	RAGHAVENDRA P. SHANKAR	Office: C-45, First floor, Nizamuddin east, Delhi-110013 Mob: 9971129444 Email: raghav@rshankar.net	10.09.2024	For a period of three years i.e. till 09.09.2027 or until further orders, whichever is earlier
14.	Additional Solicitor General for India (Supreme Court of India)	DAVINDER PAL SINGH	R-1 Nehru Enclave New Delhi-110019 Tel: 01140501734	23.12.2025	For a period of three years i.e. till 22.12.2028 or until further orders, whichever is earlier
15.	Additional Solicitor General for India (Supreme Court of India)	KANAKAMEDALA RAVINDRA KUMAR	Hyderabad: 509-S-III, Road No 86 Branch Jubilee Hills, Hyderabad- 500096 Mob: 9849082757 Email: advocatekrk@gmail.com	23.12.2025	For a period of three years i.e. till 22.12.2028 or until further orders, whichever is earlier
16.	Additional Solicitor General for India (Supreme Court of India)	ANIL KAUSHIK	H-11, LGF, Jangpura Extn, New Delhi-110014 Mob: 9810414419 Email: anil.kaushik2000@gmail.com	23.12.2025	For a period of three years i.e. till 22.12.2028 or until further orders, whichever is earlier
17.	Additional Solicitor General for India (Rajasthan High Court)	BHARAT VYAS	Chamber No.217, A-Block Rajasthan High Court Jaipur. C-34B, Satya Mary, Hawa Sadak Jaipur. Mob: 9829016067 Email: vyas.kapil@icloud.com	01.10.2025	For a period of three years i.e. 25.09.2028 or until further orders, whichever is earlier.

18.	Additional Solicitor General for India (Punjab & Haryana High Court)	SATYAPAL JAIN	Kothi No.2224, Sector-15- C, Chandigarh Tel.0172-2772232 Fax-0172-4632232 Email: contact@satyapaljain.com	08.04.2015 (Reappointed w.e.f. 01.07.2023)	For a period of three years i.e. till 30.06.2026 or until further orders, whichever is earlier
19.	Additional Solicitor General for India (Allahabad High Court)	SHASHI PRAKASH SINGH	Savitri Nilayam, 2/22, Triveni Nagar, Kunwar Chandra Prakash Marg, Lucknow- 226020 Mob: 9415418194, 7388418194 Email: shashiprakashsingh52@gmail.com	09.02.2018 (Reappointed w.e.f. 01.07.2019, 01.07.2022 01.07.2025 and 01.10.2025)	For a further term of six months i.e. till 31.03.2026 or until further orders, whichever is earlier.
20.	Additional Solicitor General for India (High Court of Madras)	AR. L. SUNDARESAN	Chamber: No. 247, Additional Law Chambers, High Court buildings, Chennai- 600104 Office: door no. 101/6, 5th street, Padmanabha Nagar, Adyar, Chennai- 600104 Mob: 9841277324 Tel: 044-24423265, 24433442 Email: asgiarls67@gmail.com	19.12.2022 (Reappointed w.e.f. 19.12.2025)	For a period of three years i.e. till 18.12.2028 or until further orders whichever is earlier
21.	Additional Solicitor General for India (High Court of Calcutta)	ASOK KUMAR CHAKRABARTI	Address:12, Anjuman ARA Begum Row, 2nd Floor, Tollygunj, Kolkata- 700033. Chamber: 41, Haripada Dutta Lane, Tollygunj, Kolkata- 700033 Mob: 9874374633 Tel: 033-24222797 Email: sr.adv.asok@gmail.com	09.07.2022 (Reappointed w.e.f. 09.07.2025)	For a period of One year i.e. till 08.07.2026 or until further orders, whichever is earlier.

22.	Additional Solicitor General for India (High Court of Delhi)	CHETAN SHARMA	Office: K-8, Jangpura Extension, New Delhi 110014. Residence: 16, Teen Murti Lane, New Delhi-110011 Email: chetansharmamailbox@yahoo.co.in; chetan.asg@gmail.com	01.07.2020 (Reappointed w.e.f. 01.07.2023)	For a period of three years i.e. till 30.06.2026 or until further orders, whichever is earlier
23.	Additional Solicitor General for India (Patna High Court)	DR. KRISHNA NANDANSINGH	7, Pataliputra colony, Patna-800013 Mob: 9471622028 Tel. (Res.): 0612-2263675, 0612-2973016 Email: asgi.patna@yahoo.com	01.07.2020 (Reappointed w.e.f. 01.07.2023)	For a period of three years i.e. till 30.06.2026 or until further orders, whichever is earlier
24.	Additional Solicitor General for India (High Court of Jharkhand)	PRASHANT PALLAVA	Chamber-1C/278, High Court of Jharkhand Ranchi 834004 Mob: 9470307609, 9835582940 Email: prashantpallav.10@gmail.com	01.11.2025	For a period of three years i.e. 31.10.2028 or until further orders, whichever is earlier.
25.	Additional Solicitor General for India (Karnataka High Court)	KULLOOR ARVIND KAMATH	Address: 340 'Kailas', 4th cross GKV layout jakkur, Bengaluru 560064 Mob: 9845101342 Email: kamathlaw@gmail.com	17.10.2023	For a period of three years i.e. till 16.10.2026 or until further orders, whichever is earlier.

26.	Additional Solicitor General for India (High Court for the state of Telangana)	B. NARASIMHA SHARMA	Office: 512, Nilagiri, Aditya enclave, Ameerpet, Hyderabad-38. Residence: 38, Maple town villas, near to Suncity, Rajendra Nagar Mandal, Bandlaguda Jagir, Municipality, Hyderabad-50086, Telangana. Mob: 9440466775 Email: bnsarmaadvocate@gmail.com	17.10.2023	For a period of three years i.e. 16.10.2026 or until further orders, whichever is earlier.
27.	Additional Solicitor General for India (High Court of Bombay)	ANIL CHANDRABALI SINGH	Office: 2nd Floor, Building No. 35, Ambalal Doshi Marg, Opp. Hamam House, Fort Mumbai-400023 Mob: 9820294439 Email: anilcsinghadv@gmail.com	10.03.2025	For a period of three years i.e. 09.03.2028 or until further orders, whichever is earlier.
28.	Additional Solicitor General for India (High Court of Andhra Pradesh)	CHALLA DHANAMJAYA	#56-4-25, 3rd Floor, Thyagarajan Complex, High School Road, Patamata, Vijaywada-520 010, Andhra Pradesh Mob: 9849050205 Email: ghanamjayachalla999@gmail.com	27.01.2025	For a period of three years i.e. 26.01.2028 or until further orders, whichever is earlier.
29.	Additional solicitor General for India (High Court of Madhya Pradesh)	SUNIL JAIN	306-307 Man Heritage, 6/2 South Tukoganj, Indore (M.P) Mob: 9826420424, 7314006377 Email: suniljain307@gmail.com	29.09.2025	For a period of three years i.e. 28.09.2028 or until further orders, whichever is earlier.

30.	Additional Solicitor General for India (High Court of Chhattisgarh)	VACANT (NEWLY CREATED POST)	-	-	-
31.	Additional Solicitor General for India (Gauhati High Court)	VACANT (NEWLY CREATED POST)	-	-	-
32.	Additional Solicitor General for India (High Court of Himachal Pradesh)	VACANT (NEWLY CREATED POST)	-	-	-
33.	Additional Solicitor General for India (High Court of Jammu & Kashmir)	VACANT (NEWLY CREATED POST)	-	-	-
34.	Additional Solicitor General for India (High Court of Kerala)	VACANT (NEWLY CREATED POST)	-	-	-
35.	Additional solicitor General for India (High Court of Manipur)	VACANT (NEWLY CREATED POST)	-	-	-

36.	Additional solicitor General for India (High Court of Meghalaya)	VACANT (NEWLY CREATED POST)	-	-	-
37.	Additional solicitor General for India (High Court of Orissa)	VACANT (NEWLY CREATED POST)	-	-	-
38.	Additional solicitor General for India (High Court of Sikkim)	VACANT (NEWLY CREATED POST)	-	-	-
39.	Additional solicitor General for India (High Court of Tripura)	VACANT (NEWLY CREATED POST)	-	-	-
40.	Additional solicitor General for India (High Court of Uttarakhand)	VACANT (NEWLY CREATED POST)	-	-	-
41.	Additional Solicitor General for India (High Court of Gujarat)	VACANT (NEWLY CREATED POST)	-	-	-
